

ITEM NO.1613

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 810/2024

SUBHASH CHAND SHARMA & ORS.

Petitioner(s)

VERSUS

BIJENDRA KUMAR SHARMA

Respondent(s)

FOR ADMISSION and IA No.217771/2024-STAY APPLICATION and IA  
No.217772/2024-EXEMPTION FROM FILING O.T.  
IA No. 217772/2024 - EXEMPTION FROM FILING O.T.  
IA No. 217771/2024 - STAY APPLICATION

Date : 28-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Raj Kishor Choudhary, AOR  
Mr. Shakeel Ahmed, Adv.  
Ms. Pratibha Singh, Adv.  
Mr. Vikram Patralekh, Adv.  
Mr. Dhruv Kaushik, Adv.  
Mr. Himanshu Gupta, Adv.  
Ms. Lara Siddiqui, Adv.  
Mr. Nakul Chaudhary, Adv.

For Respondent(s) Mr. Abhishek Yadav, Adv.  
Mr. Braj Kishore Mishra, AOR  
Mr. Vikaram Paralekh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

At the request of the learned counsel for the petitioner, list  
the matter after two weeks.

(KANCHAN CHOUHAN)  
SENIOR PERSONAL ASSISTANT

(G.S. KUKAL)  
COURT MASTER (NSH)